

List of old cases which are posted on 18-06-2020 in the court of Addl.

Senior Civil Judge and JMFC, Anekal.

Sl. No.	Case No.	Stage
Morning Session		
1	O.S. No. 547/2008	Hearing
2	O.S. No. 434/2009	Hearing
3	O.S. No. 795/2014	Hearing
4	O.S. No. 332/2020	Orders
5	O.S. No. 626/2012	Issues
6	O.S. No. 870/2012	Issues
7	O.S. No. 598/2013	Issues
8	O.S. No. 679/2013	Issues
9	O.S. No. 843/2014	Issues
10	O.S. No. 920/2014	Issues
Afternoon Session		
11	O.S. No. 946/2014	Issues
12	O.S. No. 1365/2014	Issues
13	O.S. No. 1354/2015	Issues
14	O.S. No. 1334/2015	Issues
15	O.S. No. 702/2016	Issues
16	O.S. No. 1118/2016	Issues
17	O.S. No. 551/2009	Steps
18	O.S. No. 723/2013	Steps
19	O.S. No. 1144/2007	Steps
20	O.S. No. 857/2013	Steps

Sd/-
Addl. Senior Civil Judge and JMFC,
Anekal.

In the Court of Sri. Gokula. K. Prl. Civil Judge and JMFC Anekal.
Cause List Dated :- 18.06.2020

<u>Morning Session</u>	<u>Stage of the Case</u>
1) OS No. 168/2011	Arguments
2) OS No. 558/2009	Further Arguments/ Judgment
3) OS No.312/2012	Further Arguments/ Judgment
4) OS No. 408/2011	Further Arguments
5) OS No.142/2007	Further Arguments
6) OS No.216/2009	Further Arguments
7) OS No.2/2019	Further Arguments
8) CC No.87/2008	Further Arguments/ Judgment
9) CC No.59/2011	Further Arguments/ Judgment
10) CC No.829/2013	Arguments
<u>After Noon Session</u>	
1) OS No.598/2006	Further Arguments
2) OS No.698/2006	Further Arguments
3) OS No. 2/2009	Further Arguments
4) OS No. 272/2012	Further Arguments
5) OS No.273/2012	Further Arguments
6) OS No.542/2015	Further Arguments
7) OS No.386/2011	Arguments
8) CC No.1328/2011	Further Arguments
9) OS No.222/2018	Further Arguments
10) OS No.440/2018	Further Arguments

Sd/-
Prl.Civil Judge and JMFC.,
Anekal.

NOTE :- All Advocates are requested to strictly follow SOP dated 28.05.2020 & 10.06.2020 issued by Hon'ble High Court of Karnataka.